

ITEM NO.104(MM)

COURT NO.2

SECTION III-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 9886/2016

STATE OF UP . & ORS.

Appellant(s)

VERSUS

Z.U. ANSARI

Respondent(s)

([TO GO BEFORE THREE HON'BLE JUDGES])

WITH

C.A. No. 7311/2019 (IV-C)

(IA No. 46010/2021 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 46011/2021 - EXEMPTION FROM FILING O.T.)

Date : 09-02-2023 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

HON'BLE MR. JUSTICE ABHAY S. OKA

HON'BLE MR. JUSTICE MANOJ MISRA

Mr. Tushar Mehta, Ld. S.G. (AC) (NP)

For Appellant(s)

Mr. B. Krishna Prasad, AOR

Mr. Abhishek Vikas, AOR

Mr. Anshuman Shrivastava, Adv.

Mr. Abhijeet Shrivastava, Adv.

Mr. Abhishek sharma, Adv.

Ms. Garima Prasad, Sr. Adv. (AAG)

Mr. Tanmaya Agarwal, AOR

Mr. Wrick Chatterjee, Adv/

Mrs. Aditi Agarwal, Adv.

For Respondent(s)

Mr. Neeraj Kr. Jain, Sr. Adv.

Mr. Sanjay Singh, Adv.

Mr. Rajeev Singh, AOR

Mrs. Swarupama Chaturvedi, A.A.G.

Mrinal Gopal Elker, AOR

Mrs. Mrinal Elker Mazumdar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned Solicitor General is stated to be
busy in another matter and is not available today.

The matter to retain its position on the
Board.

[CHARANJEET KAUR]
ASTT. REGISTRAR-cum-PS

[POONAM VAID]
COURT MASTER (NSH)